

L ITEM NO.1

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 20428-20429/2014 in
Criminal Appeal No(s).1973-1974/2014

CHIRAUNJI LAL AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ANR
(for bail and office report)

Respondent(s)

Date : 13/03/2015: These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Sanjay Kumar Dubey, Adv.
Ms. Shuchi Singh, Adv.
Mr. Rakesh Kumar Tewari, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.

For Respondent(s)

Mr. Tanmay Agrawal, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Final opportunity is granted to file reply within four
weeks. Rejoinder, if any, be filed within four weeks thereafter.

The matter be listed thereafter.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
COURT MASTER

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.03.14
10:26:22 IST
Reason: